

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

IA Nos. 598/2024, 942/2024
in
C.P. (IB) No. 23/Chd/Pb/2019
(Admitted)

IN THE MATTER OF:

Amson India

...Petitioner

Vs.

Rainbow Denim Ltd.

...Respondent

Under Section: 9, 60(5), IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 29.05.2024.

Sd/-
Court Officer

Preeti
18.04.2024